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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017		For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Sancoth Inreedhar	Petitionen	lOMCh
2	Rahul Tain	Petitioner	A. I Jair

2	Ruma Juri	10//1000	Lahul (
3.	Arun srikumar + Aditya Patel	les pondent	yhmo
	(9886720984)		
	FOR KEYSTONE PARTNER	LS	

Counsel for petitioner is present. Counsel for respondents is present.

Heard counsel for respondent. Counsel for respondent has filed a memo along with documents.

For reply, list it on 31.01.2018 at 3.00 p.m.

MEMBER (T) MEMBER (J)